ITEM NO.84 REGISTRAR COURT. 1 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

VAIBHAV MISHRA Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, U.P. POWER CORPORATION LTD. AND ORS. Respondent(s)

WITH
SLP(C) No. 6548/2015
(With Office Report)

SLP(C) No. 8601/2015
(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 15/04/2015 This petition was called on for hearing today.

For Petitioner(s)
Mr. Arjun Singh, Adv.
Mr. Sridhar Potaraju,Adv.
Ms. Anindita Pujari,Adv.

For Respondent(s)
Mr. Kaushik Choudhury, Adv.
Mr. Sunil Kr. Jain, Adv.
Mr. Ashwani Kr. Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.36426/2014

Service of respondent Nos.2 to 5 is still awaited.

Counter affidavit of respondent Nos.1 and 6 is also awaited. Be filed within four weeks' time.

SLP(C) No. 6548/2015

Deleted.

SLP(C) No. 8601/2015

Office report has not been sent.

List again on 22.7.2015.

Signature Not Verified
Digitally signed by Rupam Dhamija
Date: 2015.04.18 11:16:12 IST
Reason:

(RACHNA GUPTA)
Registrar